

PHYSICAL HEARING
 District and Sessions Judge, Central, THC
 IN THE COURT OF Dr. Kamini Lau
 Presiding Off.-MACT
 CIVIL CAUSE LIST DATED 05-11-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>				
1	MACT (SR No. 2 At 2.00P.M)	141/20	UNNOWN	Vs UNKNOWN
2	MACT	305/20	RAKESH POPLI	Vs ASHUTOSH SHARMA
<u>Plaintiff/Petitioner Evidence</u>				
3	MACT	847/19	LAL SINGH	Vs. SULTAN
<u>Misc. Arguments at 2.00 P.M (S.No. 4 to 6)</u>				
4	CS DJ	546/2016 17139/16	RAM DULARI	Vs. JAI NARAIN PERSHAD
5	CS DJ	547/2016	JAGDISH PRASAD AGGARWAL	Vs. SURINDER KUMAR GUPTA
6	Misc DJ	16606/16 381/18	RAM DULARI	Vs. JAI NARAIN PERSHAD AND ORS.
<u>Final Arguments</u>				
7	MACT	271/2015	FAROOQUE KHAN (I) Vs.	AMIT AGGARWAL
<u>DAR Cases at 2.00 P.M</u>				
8	M CrI	23/20	PAWAN KUMAR GUPTA Vs	UNTRACE 20/2020 (Ranjeet Nagar)
9	M.CrL	30/20	DHARMENDRA Vs	SANTOSH 21/2020 (Darya Ganj)